NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 260(ND) 2017

CORAM:

PRESENT: MS. DEEPA KRISHAN

HON'BLE MEMBER(T)

MS. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY:

Neelam Singh Vs. M/s Mega Soft

Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2017

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Resolution Professional.

ORDER

Application has been filed by the RP in this case bringing on record the non-cooperation of the Ex-Directors. Notice of this application be effected on the Ex-Directors returnable on 3rd February, 2018. Dasti.

(Deepa Krishan)

-8-d-11

Member (T)

(Ina Malhotra) Member (J)

-S-U-11